

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 29 of 2009**

**Dated : 4<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Western Electricity Supply Co. of Orissa Ltd. ...Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hasan Murtaza**  
**Mr. Aditya panda**

**Counsel for the Respondent(s): Mr. R.K. Mehta**  
**Mr. Antaryama Upadhyay**  
**Mr. R.R. Pathak**  
**Mr. Rutwik Panda**

**ORDER**

It is pointed out that this Appeal was heard before the other Bench of this Tribunal.

So, post the matter for further hearing before the same Bench on **02.05.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/vt**